

DATE 03/04/2019

NOTICE

Ref : Para 559 (5) of the Civil Manual

All the concerned litigants, Advocates are hereby informed that the certified copies for the period from 2nd July, 2018 to 31st December, 2018 are ready but not yet collected by the concern. Therefore they are hereby requested to approach superintendent, copying department within One month from the date of display of this notice and collect the said ready certified copies. Failing which the said Certified copies will be disposed off by obtaining the necessary orders to that effect after the expiry of the period of One month.

A detail list of ready certified copies for the month from 2nd July, 2018 to 31st December, 2018 is enclosed herewith.

Court of Small Causes,)
Mumbai 3rd April, 2019)


(N.Y.SHAHIR)
Addl. Registrar



